

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 43(ND)2008

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE COMPANY: M/s Madhu Bhaskar & Ors. V/s. Ishwar Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Ms. Samridhi Gogia, Advocate		
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	For the Respondent (s)	: Ms. Ojasvee Gupta, Advocate Mr. Bharat Bhaskar, R-2		
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Order

At request, adjourned to 3rd November, 2017 for final arguments.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)